

अध्यक्ष

S. Ramesh Chairman

भारत सरकार वित्त मंत्रालय राजस्व विभाग केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड नार्थ ब्लाक, नई दिल्ली - 110 001

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Dear Colleagues,

As you are aware, CBIC has launched yet another trade facilitation initiative- the third REFUND DISPOSAL FORTNIGHT from 16th to 31st July, 2018. All officers and staff have been working very hard to render assistance to the trade and industry for expediting the GST Refund claims. However, many sections including small and medium enterprises and exporters need closer handholding to enable them to overcome any difficulties in obtaining their refund. I urge each and every officer and staff of CBIC to work with zeal and commitment to ensure expeditious disposal of the refund claims.

Grievance Redressal Officers have been notified under the provisions of the E-way Bill Rules and they are required to provide prompt support to the trade and industry, including transporters. All Zones may hold outreach programmes to sensitize the trade and industry to enable smooth operation of the E-way Bill scheme.

Under the GST regime, eligible manufacturing units under area based exemption scheme are being provided budgetary support for the residual period. This has bestowed the Department with the task of implementation of another arena of trade facilitation. That being so, I would like to invite attention of the concerned zonal Chief Commissioners to the VC convened by the Member (CX) and her DO letters in this regard, and urge them to take concerted efforts to liquidate the pendency relating to 1st and 2nd quarters expeditiously.

The Inaugural Ceremony of India's assumption as Vice Chair of the Asia Pacific

Region of WCO, held in New Delhi on 16th and 17th July, showcased scintillating

presentations by the officers of the Indian Customs. Shri Suvir Misra, ADG Systems,

Mumbai, and Shri Sunil Kumar Sinha, Commissioner, Delhi Customs both had the

international participants spell bound with their respective presentations on

Applications of Blockchain technology in Customs Clearance and on Risk Management

in Postal clearance. I congratulate them on their pioneering achievement. My

congratulations are also due to all officers and staff who worked hard to ensure the

success of this Inaugural Ceremony. I am sure with India at the helm, several path-

breaking and useful initiatives will be undertaken during our term as Vice Chair.

Delhi Airport Customs has introduced a pilot project called 'E-maalkhana' for

online capture of data pertaining to seized goods, starting from time of seizure up to

their disposal. Field formations across the country should seize the opportunity of

emulating such best practices by leveraging technology for overall efficiency and

accountability in this important area.

A very unique and relevant course has been organized by NACIN in collaboration

with Gujarat Forensic Sciences University from 16th to 18th August, 2018 on digital

evidence collection and analysis, forensic investigation as well as crypto-currency

related investigation. I am confident that our officers and staff will make optimum use

of such courses to enhance their investigation and analytical skills.

With best wishes,

Yours sincerely,

(S. Ramesh)

S. Ramesh

To,

All officers and staff of Central Board of Indirect Taxes and Customs